

**BEFORE THE NATIONAL GREEN TRIBUNAL**

**SOUTHERN ZONE, CHENNAI**

**Appeal No.18 of 2017**

Applicant(s)

Respondent(s)

C.H.Balamohan  
7-8, Moovendar Street,  
Mullainagar,  
Puducherry 605005

Union of India  
Rep. by its Secretary to Government,  
Ministry of Environment and Forest,  
Paryawaran Bhawan, CGO Complex  
Lodi Road, New Delhi and others

Legal Practitioners for Applicant(s)

Legal Practitioners for Respondents

M/s.Yogeshwaran

Mr.Syed Nurullah Sheriff for R1 & R2  
M/s.E.Manoharan for R3

Note of the Registry	Orders of the Tribunal
Item No.27	<p>Date: 21<sup>st</sup> December, 2017</p> <p>The appeal is listed for final arguments. Learned counsel appearing for the appellant and respondents prays time.</p> <p>List the matter on 07.02.2018.</p> <p>....., JM (Justice M.S.Nambiar)</p>